

4

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) LIGEN DAS
2. Service to which the officer belongs CCS
5. Date of Appointment 12.06.2020

3. Present post held(with date) FOOD ANALYST
4. Present Pay PAY LEVEL 10
6. Date of Birth 12.06.1985

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Ernakulam Dist, Muvatupuzha , Paipra (Panjayath), Thrikalathoor(P.O), Kerala, State	28 cents of land and duplex house	Purchased Land on 2004 and constructed house	Present value Rs.75,00,000/-	Yesudas K.s (Father) -50% (deceased) Elsy Das (Mother)-50%	Purchased land and constructed house	NIL	Undivided property

Signature LD
Name LIGEN DAS
Designation FOOD ANALYST
Date 25/01/2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

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2/1/22